BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No..439/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company		Sikaria Power LtdVs- ROC, W.B		
Under Section		252 (3)		
SI. No.	Representa	nation of Authorized Appearing on behalf of Signature with date		
1. CS. ROHIT KUMAR KESHRI (PCS) 2. CS. RAHUL PARAS RAM PURIA (PCS) 3- PRASHANT KUMAR TRIPATHI Advoca		PETITIONER.	Robert Hechal 16/01/18.	

ORDER

Ld. Counsels for the petitioner are present.

Ld. Counsel for the petitioner has filed affidavit which shows that notices on the Regional Director, Central Government and Registrar of Companies (ROC) have been served but no reply has been filed till date. Let reminder be issued on the RD and ROC for filing detailed para-wise reply within three days from today with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within one week.

List on 08.03.2018 for hearing.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)